

HIGH COURT OF MANIPUR

AT IMPHAL

NOTIFICATION

Imphal, the 24th July, 2014.

No. HCM/A-49/92-A&E/IV(Pt.) 11379 The following candidates of Stenographers Grade-I and Grade-II are qualified for interview which will be held on **2nd August, 2014** in the office chamber of **Registrar General at 10.00 a.m.**

GRADE-I STENOGRAPHER

<u>Sl. No.</u>	<u>Roll No.</u>	<u>Names</u>
1.	040	Shamurailatpam Sushil Sharma
2.	066	Rajkumar Bidyasunder Singh
3.	007	Khoirom Bipinchandra Singh
4.	006	Ningombam Victoria

GRADE-II STENOGRAPHER

<u>Sl. No.</u>	<u>Roll No.</u>	<u>Names</u>
1.	001	Shamurailatpam Sushil Sharma
2.	058	Rajkumar Bidyasunder Singh
3.	007	Khoirom Bipinchandra Singh
4.	032	Shougrakpam Devananda Singh

Sd/-

(N. ROJIT SINGH)

JT. REGISTRAR (ADMN/PM&P)

HIGH COURT OF MANIPUR

Imphal, the 24th July, 2014.

No. HCM/A-49/92-A&E/IV(Pt.) 11380 . 88

Copy to:

1. The Registrar, High Court of Manipur.
2. The Jt. Registrar (Judl. & Bench), High Court of Manipur.
3. The Deputy Registrar (Judl.), High Court of Manipur.
4. The Deputy Registrar (Admn./PM & P)/CPC, High Court of Manipur
-He is requested to upload the above notification to the Official Website of this Registry.
5. The Principal Secretary to the Hon'ble the Chief Justice, High Court of Manipur
-for favour of His Lordship's kind information.
6. The Pvt. Secy. to Hon'ble Mr. Justice N. Kotiswar Singh, High Court of Manipur
-for favour of His Lordship's kind information.
7. The Editor – (i) Sangai Express (English) and (ii) Poknapham (Manipuri) for publication in two days alternately and to submit the bill in triplicate for early payment.
8. P.A to Registrar General, High Court of Manipur.
-for favour of kind information.
9. Notice Board/Order Book/Guard File/Concerned File.


JT. REGISTRAR (ADMN/PM&P)

HIGH COURT OF MANIPUR